

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3675
ANSWERED ON:25.08.2006
AUCTION OF PLOT AT NARELA
Kumar Shri Shailendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the DDA is planning auction Narela society plots to builders as reported in Hindustan Times dated August 3, 2006;
- (b) if so, the reasons therefore;
- (c) whether the elected members and engineers of DDA oppose this move;
- (d) if so, the details thereof; and
- (e) the final decision taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(e): The Delhi Development Authority (DDA) has reported that it proposes to develop and dispose of the pocket earmarked for Group Housing in four sectors of Narela Sub-city, as per its approved layout plan, by Public-Private participation, as per guidelines laid down by the Government vide Notification dated 3.6.1999. The DDA vide agenda item placed before the Authority, in its meeting dated 3rd August, 2006, proposed modification of the guidelines, dated 3.6.1999, in view of the renewed thrust on Economically Weaker Section (EWS) tenements, in respect of development of Group Housing plots in Narela. After discussion at the meeting, the Authority has deferred a final decision on this issue.